COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

<u>IA NOS. 665, 666 & 667 OF 2017 IN</u> <u>DFR 2361 OF 2017</u>

Dated: 13th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Mr. Rama Shanker Awasthi

.... Appellant(s)

Vs.

R. K. M. Powergen Private Limited & Ors.

.. Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Ms. Anushree Bardhan Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. C. K. Rai

Mr. Umesh Prasad

Mr. Mohit Rai for UPERC

ORDER

IA NOs. 665, 666, 667 OF 2017

(Appls. for leave to appeal, condonation of delay and waiver of court fee)

Issue notice to the Respondents returnable on 18.09.2017. Mr. C.K. Rai takes notice on behalf of the State Commission. Dasti, in addition, is permitted.

List the matter on <u>18.09.2017</u>.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson